THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (c) Bharat Nirman Yojana is being reviewed by the respective Ministries, Planning Commission and Committee on Rural Infrastructure for ensuring its success and achieving the targets. The target set and achievements made up to March, 2009 under the various components of Bharat Nirman in the State of Jharkhand are as under:

Competent	Target 2005-2009	Physical achievement reported upto March, 2009
Irrigation (in thousand hectare)	334.36	83.90
Drinking Water (Total Number of habitations covered)	17393	18002
Roads		
(a) Habitations (in no.)	2991	669
(b) Up-gradation and new connectivity (in km.)	13997.78	2546.27
Housing		
Number of houses (in No.)	17 1858	231902
Electrification		
Number of villages	19737	6192
No of BPL household connection	1691797	246656
Telephone connectivity		
Number of villages	1564	1547

Rural poor in country

- 389. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:
- (a) the details of the rural poor in the country estimated by the Planning Commission in 2007, State-wise;
 - (b) the criteria adopted by the Planning Commission in 2007 for estimating the rural poor;
- (c) whether it is a fact that Suresh Tandulkar Committee which has been constituted to estimate rural poor in the country has adopted different criteria to count rural poor in the country;
- (d) if so, the details of criteria adopted and in what manner it is different from the Planning Commission's criteria of 2007; and
 - (e) the details of rural poor as per Tendulkar Committee, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
(a) and (b) The Planning Commission estimates the number and proportion of persons living below poverty line at National and State level separately for rural and urban areas from a large sample

survey on household consumer expenditure conducted by the National Sample Survey Organization (NSSO) after an interval of five years approximately. Since 1997, the poverty has been estimated on the basis of the methodology recommended by the Expert Group on 'Estimation of Proportion and Number of poor (Lakadwala Committee)'. The latest poverty estimates for the year 2004-05 were released in March 2007. The State-wise details of the rural poor in the country based on 2004-05 estimates are given in the Statement (See below).

(c) to (e) The Planning Commission constituted an Expert Group in December, 2005 under the chairmanship of Prof. Suresh D. Tendulkar to review the methodology for estimation of poverty. The Expert Group submitted its report in December 2009. While acknowledging the multi dimensional nature of poverty, the Expert Group recommends moving away from anchoring the poverty lines to the calorie intake norm, adopting the Mixed Reference Period (MRP) based estimates of consumption expenditure as the basis for future poverty lines, MRP equivalent of urban Poverty Line Basket (PLB) corresponding to 25.7% urban headcount ratio as the new reference for the PLB. In addition, the recommended poverty lines take into account the adequacy of actual private expenditure per capita near the poverty lines on food, education and health by comparing these with the normative expenditures consistent with nutritional, educational and health outcomes. On the basis of this methodology, the rural poverty headcount ratio for 2004-05 is estimated at 41.8%. The state-wise details of rural poor estimated by Tendulkar Committee in their report are given in the Statement-I (See below).

The recommendations of the expert group are being examined by the Planning Commission.

Statement
State-wise number and percentage of people below poverty line in 2004-05
(Based on URP Consumption)

SI.No.	States/UTs	Rural	
		% of persons	No. of persons (in lakhs)
1	2	3	4
1	Andhra Pradesh	11.2	64.70
2	Arunachal Pradesh	22.3	1.94
3	Assam	22.3	54.50
4	Bihar	42.1	336.72
5	Chhattisgarh	40.8	71.50
6	Delhi	6.9	0.63
7	Goa	5.4	0.36

1	2	3	4
8	Gujarat	19.1	63.49
9	Haryana	13.6	21.49
10	Himachal Pradesh	10.7	6.14
11	Jammu and Kashmir	4.6	3.66
12	Jharkhand	46.3	103.19
13	Karnataka	20.8	75.05
14	Kerala	13.2	32.43
15	Madhya Pradesh	36.9	175.65
16	Maharashtra	29.6	171.13
17	Manipur	22.3	3.76
18	Meghalaya	22.3	4.36
19	Mizoram	22.3	1.02
20	Nagaland	22.3	3.87
21	Orissa	46.8	151.75
22	Punjab	9.1	15.12
23	Rajasthan	18.7	87.38
24	Sikkim	22.3	1.12
25	Tamil Nadu	22.8	76.50
26	Tripura	22.3	6.18
27	Uttar Pradesh	33.4	473.00
28	Uttarakhand	40.8	27.11
29	West Bengal	28.6	173.22
30	A&N Islands	22.9	0.60
31	Chandigarh	7.1	0.08
32	Dadra & N. Haveli	39.8	0.68
33	Daman & Diu	5.4	0.07
34	Lakshadweep	13.3	0.06
35	Pondicherry	22.9	0.78
	ALL INDIA	28.3	2209.24

Statement-I

Final Poverty Line and Head Count Ratio in States/UTs for 2004-05

State	Rural		
	Poverty Line	Poverty Head Count Ratio	
1	2	3	
Jammu & Kashmir	522.30	14.1	
Himachal Pradesh	520.40	25.0	
Punjab	543.51	22.1	
Uttaranchal	486.24	35.1	
Haryana	529.42	24.8	
Delhi	541.39	15.6	
Rajasthan	478.00	35.8	
Uttar Pradesh	435.14	42.7	
Bihar	433.43	55.7	
Sikkim	531.50	31.8	
Arunachal Pradesh	547.14	33.6	
Nagaland	687.30	10.0	
Manipur	578.11	39.3	
Mizoram	639.27	23.0	
Tripura	450.49	44.5	
Meghalaya	503.32	14.0	
Assam	478.00	36.4	
West Bengal	445.38	38.2	
Jharkhand	404.79	51.6	
Orissa	407.78	60.8	
Chhattisgarh	398.92	55.1	
Madhya Pradesh	408.41	53.6	
Gujarat	501.58	39.1	
Maharashtra	484.89	47.9	
Andhra Pradesh	433.43	32.3	
Karnataka	417.84	37.5	

1	2	3
Goa	608.76	28.1
Kerala	537.31	20.2
Tamil Nadu	441.69	37.5
Pondicherry	385.45	22.9
ALL INDIA	446.68	41.8

Bio-technology parks

- 390. SHRI KISHORE KUMAR MOHANTY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether the State Government of Odisha has submitted any proposal to set up a Biotechnology parks in the State; and
- (b) if so, the assistance extended by the Department of Bio-technology in the establishment of Bio-technology parks in the State?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI PRITHVIRAJ CHAVAN): (a) and (b) Yes Sir, the State Government of Odisha had submitted a proposal to the Department of Biotechnology, Ministry of Science and Technology for support for the Biotechnology Incubator to be set up at Biotechnology Park, Bhubaneswar. An initial support of Rs. 2.00 crore has been provided for preparing the work plan and detailed plan of action for the tenants and usage of the facility.

Babu Jagjivan Ram Chhatrawas Yojana

- 391. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government is implementing the "Babu Jagjivan Ram Chhatrawas Yojana" for construction of hostels for Scheduled Caste girls and boys in the country;
 - (b) if so, the details thereof;
- (c) the number of educational institutions in Tamil Nadu which availed the Central assistance under the scheme and constructed hostels since the scheme come into force, district-wise; and
- (d) the action Government has taken to popularize the Yojana in Tamil Nadu and rest of the country?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) and (b) A scheme, namely, 'Babu Jagjivan Ram Chhatrawas Yojana' is being implemented by the Government for construction of hostels for Scheduled Caste girls and boys since 01.01.2008. Under the Scheme, central assistance is provided to (i) State Governments/UT Administrations, (ii) Central and State Universities/ institutions and (iii) Non Governmental Organisations (NGOs) and